

(S)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 2069/2003

New Delhi this the 19th day of December, 2003

Hon'ble Shri Bharat Bhushan, Member (J)

Des Raj,
son of late Dev Dutt,
working as Technician Gr.VI(Group-B, Non Gazetted)
in the Central Road Research Institute(CRRI)
R/o Vill. & P.O. Mayancha,
Tehsil Dadri,
Distt. Gautam Budh Nagar (U.P.)
(By Advocate Shri K.N. Bahuguna)

...Applicant

VERSUS

1. Council of Scientific &
Industrial Research (CSIR)
'ANUSANDHAN BHAWAN',
Rafi Marg,
NEW DELHI-110001
through its Joint Secretary (Admn.)
2. Director,
Central Road Research Institute (CRRI)
Delhi-Mathura Road,
P.O. C.R.R.I.
NEW DELHI-110 020

...Respondents

O R D E R (ORAL)

(Hon'ble Shri Bharat Bhushan, Member (J))

Shri K.N.Bahuguna, learned counsel seeks permission of the Court to withdraw the OA since no cause of action survives as the applicant has been allowed to join duty.

2. In view of the above, OA is dismissed as withdrawn.

(BHARAT BHUSHAN)
MEMBER (J)

sk